

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 692**

TO BE ANSWERED ON THE 08TH FEBRUARY, 2023/ MAGHA 19, 1944 (SAKA)

INCREASE IN CRIME IN DELHI

**692 SHRI VAIKO:
SHRI NARAIN DASS GUPTA:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that an increase in the incidents of women harassment, rape, chain snatching, theft and robbery has been registered in Delhi, if so, the details thereof during the last five years;

(b) whether any analysis has been made regarding increase in crime against women and if so, the details thereof, along with remedial measures being taken;

(c) the number of criminal cases that have been registered in Delhi in the last three years; and

(d) the number of cases solved and the number of culprits caught on the registered complaints?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) and (b): As reported by Delhi Police, the number of cases reported against women harassment, rape and total cases of chain snatching, theft and robbery during the last five years is as under:

Crime Head	Year				
	2018	2019	2020	2021	2022
Rape(376 IPC)	2135	2168	1699	2076	2084
Assault on women with intent to outrage her modesty (354 IPC)	3314	2921	2186	2551	2509
Insult to the modesty of women (509 IPC)	599	495	434	440	403
Total Chain snatching	1822	1604	1184	1133	996
Total Theft	188756	239719	169474	190598	198263
Total Robbery	2444	1956	1963	2333	1808

Thus, the data given above does not suggest increase in crime against women. However, Delhi Police continuously analyses and monitors the trend of crime, and augments its response mechanism accordingly. Concrete measures taken by Delhi Police in this regard include - dynamic identification of crime prone areas and deployment of police resources including pickets, foot patrolling, PCR Vans and Emergency Response Vehicles to enhance visibility and prevent crime; identification, surveillance and arrest of active criminals; self-defence training program for women and children; women safety committee at Police Stations level; exclusive help desks for women in Police stations; integrated patrolling by local police, PCR staff and traffic police; and community policing programmes.

(c) and (d): The details of criminal cases registered, solved and accused persons arrested by Delhi Police during the last three years are as under:

Crime Head	Cases Registered			Cases Worked Out			Accused Arrested		
	2020	2021	2022	2020	2021	2022	2020	2021	2022
Total IPC	250324	293303	301882	114431	136609	137584	114668	134486	127552
Total other Acts	15746	13086	18392	15286	12777	16984	21418	19083	24660
